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Title : Issue regarding arrest of Indian fishermen by the Iranian Government.

DR. M. THAMBIDURAI (KARUR): Madam Speaker, several fishermen belonging to Tamil Nadu had been arrested by the Iranian Government. Many of them are still in the jail. The Chief Minister of Tamil Nadu has written a letter to the hon. Prime Minister to take action to get those fishermen released from the Iranian jail, but still the Government has not taken any action. Therefore, I am urging the Government, through you, to see that the fishermen arrested by the Iranian Government, who are in the jail, must be released.

Madam, recently even the Sri Lankan Navy entered into the Indian territory, arrested about 26 fishermen and taken them into custody. They are still in the jail. In this regard also, our hon. Chief Minister has written a letter. I am requesting and urging the Central Government, through you, to come forward to take necessary action to get those fishermen released from Iran and also from Sri Lanka. ...(*Interruptions*)

MADAM SPEAKER: Shri A. Sampath, Shri P. Lingam and Shri P.K. Biju are also associating with the issue raised by Dr. M. Thambidurai.

...(*Interruptions*)

MADAM SPEAKER: The House stands adjourned to meet again at 2.00 p.m.

**12.35 hrs**

**The Lok Sabha then adjourned till Fourteen of the Clock.**

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